

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: O.M No. PHEJ/Legal/19578-79 dated 10.03.2022

GOVERNMENT ORDER NO:-1915-JK (LD) of 2022
DATED:- 13 - 04 - 2022

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 13.04.2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Jal Shakti Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khurshheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No- 1915-JK(LD) of 2022 dated 13.04.2022

S.No	Title of the case		(OIC)
1	OA No. 1692/2021	Satish Kumar V/s UT & Ors	Er. M.K Vikram, Executive Engineer, Jal Shakti Speical Sub-Div, Gandoh
2	OA No. 1774/2021	Mushtaq Ahmed V/s UT & Ors	Er. Rajesh Sethi, Executive Engineer, Jal shakti (PHE) Division, Poonch
3	OA No. 1831/2021	Riaz Ahmed V/s UT & Ors	Er. Mohd. Taj Chowdhary, Executive Engineer, Jal shakti (PHE) Divison, Udhampur
4	OA No. 1486/2021	Mohd. Farooq V/s UT & Ors	Er. Mushtaq Ahmad, Executive Engineer, Jal shakti (PHE) Division, Rajouri
5	OA No. 1473/2021	Dhano Devi V/s UT & Ors	Er. Mohinder Kumar Balotra, Executive Engineer, Jal shakti (PHE) Mech. Rural Division jammu
6	OA No. 51/2022	Amrik Singh V/s UT & Ors	
7	CCP (S) No. 272/2021 in WPC No. 28/2021	Anchal Singh V/s Sh. M. Raju & Ors	Er. Sat pal Bhagat, Executive Engineer, Jal Shakti Hydraulic Division Dharmari
8	OA No. 955/2021	Kuldeep Singh V/s UT & Ors	
9	OA No. 1887/2021	Raj singh V/s UT & Ors	Er. Ramesh Kumar kesar, Executive Engineer, Jal shakti (PHE) Mech. Division Kathua
10	OA No. 1880/2021	Balwan Singh V/s UT & Ors	
11	OA No. 1874/2021	Sagar Chand V/s UT & Ors	
12	OA No. 1885/2021	Om Parkash V/s UT & Ors	
13	OA No. 884/2021	Bikram Singh V/s UT & Ors	Er. Vikram Dogra, Executive Engineer, Jal Shakti (PHE) Division Kathua
14	OA No. 1899/2021	Paru Sharma V/s UT & Ors	
15	OA No. 1783/2021	Shiv Raj V/s UT & Ors	Er. Vijay Kumar Gupta, Executive Engineer, Jal shakti (PHE) City Civision No. II, Jammu
16	WPC No. 2839/2021	Sukhdev Singh V/s UT & Ors	
17	OA No. 17/2022	Daya Ram V/s UT & Ors	
18	WPC No. 2638/2021	Birbal Singh V/s UT & Ors	Er. Sunil Sharma, Exeutive Engineer Executive Engineer, Jal shakti
19	OA No. 1769/2021	Munshi Ram V/s UT & Ors	Er. S.P Bhagat (Addl charge), Executive Engineer, Jal shakti (PHE) Division, Reasi

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20	OA No. 51/2022	Amrik Singh V/s UT & Ors	Er. Vijay Kumar Gupta, Executive Engineer, Jal Shakti (PHE) Division, Reasi
21	OA No. 50/2022	Vijay Kumar V/s UT & Ors	Er. Sandeep Dogra (Addl Charge, Executive Engineer, Jal shakti (PHE) Mech. North Division Jammu
22	OA No. 1/2022	Krishan lal V/s UT & Ors	Vacant, Executive Engineer, Jal Shakti (PHE) Mech. Division, Rajouri
23	WPC No. 1976/2021	M/s Kashmir Tubes V/s UT & Ors	Er. Sanjay Bajal, Jal Shakti (PHE) Mech. Procurement Division, Jammu

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